

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

Petition No. 111/GT/2012

Date: 19.7.2013

To  
Shri Jinal Mehta,  
Torrent Power Grid Ltd.,  
Torrent House, Off. Ashram Road,  
Ahmedabad-380 009

**Subject: Petition No. 111/GT/2012: Determination of tariff (Revision) of SUGEN 1147.5 MW Power Plant of Torrent Power Plant for the period from 01.04.2009 to 31.3.2014.**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **8.8.2013**:

1. Year wise actual expenditure incurred on O&M giving details of expenditure incurred under Long Term Supply Agreement (LTSA) and Long Term Maintenance Agreement (LTMA) for the year 2009-10, 2010-11 and 2011-12 along with other details shall be submitted.
2. Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)